

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Contempt Petition No.180/00152/2017

in

Original Application No.1025/2014

Thursday, this the 2nd day of February, 2018

CORAM:

Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Ushalekha K.K
W/o.K.Radhakrishna Menon (late)
(Retd. Loco Pilot (Goods)/Southern Railway/
Ernakulam Junction)
Residing at : "Karthika" House
Puttumanoor, Puthencruz P.O
Pin - 682 308, Ernakulam District

. . . **Petitioner**

(By Advocate Mr.T.C.G Swamy)

Versus

Shri.K.S.Jain
Additional Divisional Railway Manager
Southern Railway, Trivandrum Division
Thiruvananthapuram - 695 014

. . . **Respondent**

(By Advocate -Mr.Thomas Mathew Nellimoottil)

This Contempt Petition having been heard on 2.2.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Hon'ble Mr.U.Sarathchandran, Judicial Member

Learned counsel for the petitioner submitted that in the light of the affidavit filed by the respondents and Annexures R1 and R2 attached to the affidavit, this Contempt Petition can be closed. Mr.Thomas Mathew Nellimoottil, learned counsel for the respondents present. Accordingly, the Contempt Petition is disposed of as closed. Notices shall stand discharged.

(E.K. Bharat Bhushan)
Administrative Member

(U. Sarathchandran)
Judicial Member

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List of Annexures

1. Annexure P1 - True copy of the order dated 28th Feb 2017 in O.A No.180/1025/2014, rendered by this Tribunal
2. Annexure P2 - True copy of Lawyer Notice dated 16 October 2017 addressed to the respondent herein.
3. CP Annexure R-1 - True copy of the order No.V/P.227/A/2014/75/K.R.M dated 3.1.2018
4. CP Annexure R-2 - True copy of the order No.V/P.227/A/2014/75/K.R.M dated 11.1.2018.

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